

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(3)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

COMPANY APPLICATION :
PETITION NUMBER : TCP/21/2016
NAME OF THE PETITIONER(S) : Mr. Ramesh Jagtiani
NAME OF THE RESPONDENT(S) : P. Nammasivayam and 3 others
(In the matter of Argus Enterprises (P) Limited)
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	S.V. Supraja for Rahul Balaji	Respondent	S.V. Supraja
2.	Sai Vihari	Respondent	S.V.L

ORDER

Matter is called. No representation on behalf of the Petitioner. Counsel for Respondent present. Letter has been sent from the Petitioner for adjournment. At request, adjournment is granted. Put up on 13.11.2017 at 10.30 A.M.

— scd —
MEMBER (TECHNICAL)
ghk

— scd —
MEMBER (JUDICIAL)